

IN THE HIGH COURT OF BOMBAY AT GOA

(LD-VC-CW-81/2020)

Sunil Garg Petitioner.

Vs

State of Goa and anr. Respondents.

Shri Jatin Sehgal, Shri R. Menezes, Ms. Devna Soni, Shri Ashish Garg and Shri Shivashish Dwivedi, Advocates for the petitioner.

Shri N. Kamat, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.

Date:-4th August 2020.

P.C.

The learned counsel for the petitioner undertakes to bring on record Goa Lokayukta, as the matter concerns the procedure being adopted by the learned Lokayukta and the infrastructural inadequacy it faces to hold a virtual Court hearing, online.

Post the matter on 11.8.2020.

DAMA SESHADRI NAIDU, J.

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